GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:4857 ANSWERED ON:23.12.2014 CLEAN UP OF COAST Rathwa Shri Ramsinh Patalyabhai

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has reimbursed the expenditure incurred for the clean up of the Coast to the State Government of Gujarat;
- (b) if not, the reasons for the delay; and
- (c) the action taken against Oil Companies operating their facilities at Mukta-Panna basin and responsible for the oil spillage?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c) As per Government of Gujarat, tar balls were seen on the South Gujarat coast line during July- August, 2009 and an investigation was undertaken. An oil spill had reportedly occurred from the pipeline carrying crude oil at Mutka-Panna field.

As reported by Director General of Hydrocarbons, the only oil leakage reported in 2009 from Mukta-Panna field was for 3.8 barrels which was dispersed due to natural weathering process during Monsoon and there was no impact on environment/community.

There is no scheme in the Central Government with the Ministry of Environment, Forest and Climate Change for reimbursement or compensation for oil leakage.